t[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION 'SHRI ANNASAHEB P. SHINDE): (a) and (b) A statement showing imports of foodgrains during 1973-74 and C & F value thereof is attached.

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(c) The fulfilment of production target of 140 million tonnes envisaged in the Fifth Five Year Plan will enable the country to meet to requirements of food-grains and also leave a cushion for building a buffer stock.

Statement

Statement showing imports of foodgrains during 1973-74 and C&F value there of

	tonnes.)	C & F Value in crores frupees)
Wheat:		
U,S,A, (Comml.) .	17-41	188 - 24
Canada (Comml.) .	4.03	42.10
Argentina (Commi.)	0.07	0.55
U.S.S.R. (Loan) .	9.08	14-13*
	30.59	245 - 02
Milo:		
U.S.A. (Comml.)	8 - 15	71 -05

Argentina (Comml.) 4.73 42.03

> 113.08 12 - 88

> > 43.47

358 - 10

Represents only freight charges for 4 -88 lakh tonnes. The balance quantity of 4 -2° lakh

Experiments conducted by W.H.O. Scientists under G.C.M.U.

1633. SHRI SARDAR AMJAD SHRI HARSH DEO **MALAVIYA**: SHRI N. R. CHOUDHURY:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to -state:

ft | English translation.

Total foodgrains

tonnes was on CIF basis.

- (a) whether it is a fact that certain experts of the World Health Organisation in their experiments at the genetic control of mosquito Unit for contro' ling mosquitoes in Delhi villages used a cancer causing chemical "thistepa"; and
- (b) whether Government's attention has been drawn to articles which appeared in the "National Herald" of 10th and 11th October, 1974 under the caption "AEDES AGEPTI" in which it Is stated that G.C.M.U. experiments could be the cause of yellow fever in India?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K M. ISHAQUE): (a) A chemical known as Thiotepa (laziridinyl Phosphine sulfide). because of its mutagenic character, has been employed in the studies on genetic control of mosquitoes.

(b) Yes. The scientific review of the work carried out by G. C. M. U. was carefully evaluated by the Expert Group of the Indian Council of Medical Research on Virus and Arthroped Borne Diseases and Human Genetics. It was noted by the Expert Group that the Unit had already incorporated safety measures to be undertaken before field releases of mosquitoes; the testing of the vectors with new strains for their potential to transmit yellow fever has been suggested, and the setting up of an independent monitoring body under the Indian Council of Medical Research to monitor the impact of future releases tit genetically manipulated mosquitoes has been recommended.

Supervision charges by DDA

1634. DR. K. MATHEW KURIAN: SHRI VISWANATHA MENON: SHRI P. K. KUNJACHEN:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Housing Boards of Tamil Nadu, Maharashtra and Karnataka charge 12 per cent, 8 per cent and 9 per cent, respectively of the cost of construction of the flats as supervision charges as against 19 per cent

Written Answers

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(b) if so, the reasons therefor and whether it is proposed that the excess amount charged by the DDA be refunded to the allottees of these flats; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b) The departmental charges on construction work include not only supervision and execution charges but other charges as well, such as charges for preparation of plans, estimates, structural design etc. The Delhi Development Authority is recovering departmental charges ranging from 'nil' in the case of flats for community service personnel to 15 per cent in respect of flats for the L.I.G. and M.I.G. groups. Information about the departmental charges levied by other Housing Boards is not available. A Committee of Experts is looking into the costing aspect of flats constructed by the D.D.A. and it is expected that the Committee would look into the comparative a.spects also.

Sale of DDA flats on no profit no loss basis

1635. DR. K. MATHEW KURIAN: SHRI P. K. KUNJACHEN:

Wilt thet Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the Delhi Development Authority have stated in their prospectus announcing offer of flats to the effect that the flats are offered to public on "no profit no loss" basis;
- (b) whether it is a fact that the DDA, as per their Income and Expenditure Accounts does not show profits from their housing schemes: and
- (c) if so, the details year-wise profits made from housing schemes for the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) and (c) The transactions relating to the Housing Schemes are recorded in the 'General Development Account' which also includes transactions pertaining to the other schemes, such as Inter State Bus Terminus, Nehru Place etc. etc. The results of the Housing Schemes are not independently shown in that account.

to Questions

Income of D.D.A.

1636. DR. K. MATHEW KURIAN:

SHRIP. K. KUNJACHEN:

Will the Minister of WORKS AND HOUSING be pleased to state the year-wise income derived by the Delhi Development Authority from land sales, sale of shops and ground rent for the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): A statement is attached.

Statement

Sale proceeds realised by the D.D.A. from sale of land, sale of shops and receipts from ground rent are given below year-wise.

General Development Account (Figures in lakhs of Rupees)

Year		Sale of land	Sale of Shops	Ground Rent
1969-70		12.63		3 · 18
1970-71		4.31	3 · 01	2.63
1971-72		5.06	5.33	1 -99
1972-73		155.82	41 - 43	7 -01
Nazul Accou	nt-	i.		
1969-70		2 · 77		4.93
1970-71		0.53		6.97
1971-72		8 • 48		6.57
1972-73		50.17		7.18